

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH - COURT No. III

Customs Appeal No. 41160 of 2014

(Arising out of Order-in-Original No.23954/2014 dated 31.01.2014
passed by Commissioner of Customs, Custom House, No.60, Rajaji Salai,
Chennai 600 001)

Commissioner of Customs,
Chennai II (Import Commissionerate),
Custom House,
No.60, Rajaji Salai,
Chennai 600 001.

.... Appellant

VERSUS

Shri P.R. Sundaravadivelu,
Chairman / Director,
M/s.Shakthi Knitting Ltd.,
No.1, 3rd Street, Padmanabha Nagar,
Adyar,
Chennai 600 020.

... Respondent

APPEARANCE :

Shri Sanjay Kakkar, Authorized Representative for the Appellant
Shri N. Muralikumar, Senior Advocate for the Respondent

CORAM :

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)
HON'BLE MR. M. AJIT KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING : 11.04.2025
DATE OF DECISION :09.06.2025

Per: Shri P. Dinesha

Appeal is dismissed. For order, order of date in
Customs Appeal No.41159 of 2014 may be seen.

(M. AJIT KUMAR)
Member (Technical)

(P. DINESHA)
Member (Judicial)